

ITEM NO.7

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 1257/2024

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX, NOIDA
Respondent(s)

(Only C.A. Nos. 10869-10920/2017 and 1974 of 2024 are listed under this item)

WITH

C.A. No. 10869-10920/2017 (XVII-A)

([TO

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 83552/2017

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 64985/2020

IA No. 64985/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 83552/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1974/2024 (XVII-A)

(FOR)

Date : 18-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Punit Dutt Tyagi, AOR

Mr. Mahesh. B. Chhibber, Adv.

Mr. Rahul Gupta, AOR

Mr. Jasmeet Singh, AOR

Mr. Vijay Sharma, Adv.

Mr. Pranav Menon, Adv.

For Respondent(s)

Mr. Arun Kumar Singh, Adv.

Mr. G.S. Makkar, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. B. Krishna Prasad, AOR

contd...

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10869-10920/2017

Sole respondent in C.A. Nos.10872, 10874-75, 10877-78
and 10904/2017 has filed counter affidavit.

C.A. 10870, 10873, 10874, 10875, 10876, 10879, 10888, 10889,
10891, 10893, 10894, 10901, 10903, 10905, 10906, 10908,
10909, 10916 and 10917/2017

These Appeals have been withdrawn vide Hon'ble Judge in
Chambers' order dated 1.2.2021.

C.A. No. 1974/2024

Service is complete on the sole respondent. Ld.
Advocate, Mr.Arun Kumar Singh, appearing on behalf of
Mr.G.S. Makkar, Advocate-on-record appears for the sole
respondent and seeks time to file vakalatnama and counter
affidavit. Be filed within four weeks.

Remaining appeals

Service is complete on the sole respondent but none has
entered appearance.

Ld. counsel for the appellant is granted four weeks'
time to file affidavit of valuation as well as Ad-valorem
court fee in all the appeals.

List again on 4.9.2024.

SUJATA SINGH
Registrar

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